

**The High Court of Kerala**Kochi- 682 031  
Dated-7.6.2019**Proceedings**

High Court establishment-filling up of vacancies of Filing Scrutiny Officer and Section Officer(H.G) / Court Officer(H.G), High Court on temporary basis- orders issued.

- Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.  
2. Rule 20(3) of the Kerala High Court Service Rules, 2007.  
3. High Court proceedings No.A5- 7584/2019 dated 30.5.2019.  
4. High Court proceedings No.A5-44403/2018 dated 4.6.2019.

**Order No.A5-55277/2018**

The existing vacancies in the category of Filing Scrutiny Officer, High Court are filled up on temporary basis under the Rule read (1) above as follows:

1. Sri.Valsaraj P.C.,(PEN 123687), Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/- per month, vice Sri.M.K.Reghunathan, Filing Scrutiny Officer, retired on superannuation from the High Court Service, as per the High Court proceedings read (3) above. Sri.Valsaraj P.C., will hand over the charge of Section Officer (H.G)/ Court Officer (H.G) to Sri.Ramesh K.R., Section Officer / Court Officer, High Court and will take charge as Filing Scrutiny Officer from Sri.G.Sreekumar, Filing Scrutiny Officer, High Court forthwith.

2. Smt.Sheeba K.,(PEN 123696), Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/- per month, vice Smt.Deepa George, Filing Scrutiny Officer promoted as Assistant Registrar on temporary basis, as per the High Court proceedings read (4) above. Smt.Sheeba K., will hand over the charge of Section Officer (H.G)/ Court Officer (H.G) to Smt.Rajani K.S., Section Officer (H.G) / Court Officer (H.G), High Court and will take charge as Filing Scrutiny Officer from Sri.V.S.Ajith Kumar, Filing Scrutiny Officer, High Court forthwith.

3. Sri.Justus Wilson,(PEN 124282), Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/- per month, vice Sri.C.G.Suresh Kumar, Filing Scrutiny Officer promoted as Assistant Registrar on temporary basis, as per the High Court proceedings read (4) above. Sri.Justus Wilson, will hand over the charge of Section Officer (H.G)/ Court Officer (H.G) to Sri.T.J.Thomas, Section Officer / Court Officer, High Court and will take charge as Filing Scrutiny Officer from Sri.Santhoshkumar, Filing Scrutiny Officer, High Court forthwith.

Consequent on the temporary appointments as above, the vacancies in the category of Section Officer(H.G) / Court Officer(H.G) are filled up as follows:

4. Sri.Nijil D.,(PEN 776067), Section Officer / Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis, w.e.f 1.6.2019 F.N. vice Smt.K.K.Radha, Section Officer(H.G) / Court Officer(H.G), retired on superannuation from the High Court Service, as per the High Court proceedings read (3) above.

5. Smt.Cicity Lopez,(PEN 123525), Section Officer / Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis, w.e.f 1.6.2019 F.N. vice Smt.Ushakumari S., Section Officer(H.G) / Court Officer(H.G), retired on superannuation from the High Court Service, as per the High Court proceedings read (3) above.

6. Sri.Johnson K.P.,(PEN 123584), Section Officer / Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis, w.e.f 4.6.2019 F.N. vice Sri.S.Suresh, Section Officer(H.G) / Court Officer(H.G), promoted as Assistant Registrar, High Court on temporary basis, as per the High Court proceedings read (4) above.

7. Sri.M.A.Snehajan.,(PEN 123587), Section Officer / Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis, w.e.f 4.6.2019 F.N. vice Sri.K.G.Philip, Section Officer(H.G) / Court Officer(H.G), promoted as Assistant Registrar, High Court on temporary basis, as per the High Court proceedings read (4) above.


8. Sri.Anirudhan T.K.,(PEN 123564), Section Officer / Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis, forthwith vice Sri.Valsaraj P.C.,(Sl.No.1) promoted as Filing Scrutiny Officer, High Court.

9. Smt.Priya S.Nair,(PEN 123864), Section Officer / Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis, forthwith vice Smt.Sheeba K.,(Sl.No.2) promoted as Filing Scrutiny Officer, High Court.

10. Smt.Saritha Rasheed,(PEN 123594), Section Officer / Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis, forthwith vice Sri.Justus Wilson,(Sl.No.3) promoted as Filing Scrutiny Officer, High Court.

Sl.Nos. 4 to 10 need not take charge in the newly promoted post / hand over charge of the post as there is no change of duty involved.

(By Order)

  
K.Haripal  
Registrar General  


To

The Officers concerned.  
The Accountant General (A& E), Kerala, Thiruvananthapuram (5 copies)  
The Joint Registrars, High Court.  
The Deputy Registrars and Assistant Registrars concerned, High Court  
The Confidential Assistants to the Registrars and  
the Additional Registrar(General Administration), High Court  
The G(Accounts-I & III) Sections, High Court  
The I.T.Section, High Court (**For publishing in the High Court Website**)  
The A1, A3, A4, A6, A7 and A8 Seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File.